(e) the total >umber of persons to be employed estimated in the project and the total nun ber of persons actually employed during the last 3 years in each project;

(f) whether f( r the present level of production there are some surplus persons or equipme t in the project; and

(g) if so, wht steps are being taken to remove this?

THE MINIST -R OF STEEL AND HEAVY ENGTEERING (SHRI B. R. BHAGAT) : (a) to (g) Information is being col ected and will be laid on the Table of the Home.

# PROPOSAL TO SET UP CEMENT PLANTS IN KUWA1 AND SYRIA

319. SHRI BABUBHAI M. CHINAI : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERN/L TRADE be pleased to state :

(a) whether Government are aware of any proposal by an Indian cement company to set up cement plants in Kuwait and Syr x ; and

(b) if so, the terms of the agreement?

THE DEPUTE MINISTER IN THE MINISTRY OF NDUSTRIAL DEVE LOPMENT .ND INTERNAL TRADE (SHRI M. R. KRISHNA 1 : (a) Yes, Sir.

(b) A statemmt is placed on the Table of the Ho sc.

#### STATEMENT

The Associate I Cement Company, Bombay has fin, lised a contract for a value of Rs. 191 lakhs on a 'turn key' basis (or the pt tting up of a clinker grinding plant o 300,000 tonnes per annum capicity with the Kuwait Cement Compan \ Kuwait. The scope of work include supply of mechanical and electrical equipment, erection of these equipment aid civil engineering works for the project. The ACC has also to train K jwait technicians for operation and rr jintenance of plants in their cement wcls, research laboratory, engineering works etc. In India. Terms of payment are on cash basis and the project is to be completed in all respects with n 18 months from the date of signing (f the contract. to Questions

(i) Supply of mechanical and electrical machinery and erection and commissioning—Rs. 125 lakhs.

(ii) Civil Engineering Works— Rs. 66 lakhs.

3. The A.C.C. Ltd., Bombay has also submitted an offer for the supply of three cement plants to M/s. Union of Engineering and Chemical Industries, Damascus, Syria to be set up at Damas cus, Kama and Aleppo. Value of this tender is 26.9 million dollars i.e. about Rs. 20 crores. Each of these plants will have a capacity of producing 1000 tonnes of cement per day. The tender is yet to be accepted by the Syrian Government.

# SEAMLESS STEEL POWER MILL

•320. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the Government of Tamil Nadu have submitted a proposal for setting up a seamless steel power mill in Tamil Nadu in the public sec tor;

(b) if so, whether Government have accepted the proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) Government of Tamil Nadu have suggested that a seamless Tube Mill be set up in the public sector in Tamil Nadu.

(b) and (c) A feasibility Report for a seamless Tube Mill is being prepared by the Consultants, CEDB, and alternative sites for location of this plant is being examined in this connection.

### सांभर झील

# \*321- श्रीसुन्दर सिंह मंडारीः श्री मानसिंह वर्माः

क्य। औद्योगिक विकास और आग्तरिक व्यापार मंत्री यह बताने की कुभा करेंगे कि :

(क) क्या यह सच है कि सरकार ने सोभर झील के आसपास के इलाके में नमक पर अधारित सहायक उद्योगों के समस्वित विकास की कोई योजना तैयार नहीं की है ;

(ख) क्या राजस्थान सरकार ने साल्ट-वर्क्स की प्रबन्ध व्यवस्था पुतः उन्हीं को सौंप दिये जाने की मांग की है: और

(ग) यदि हां, तो इस मांग के प्रति केन्द्रीय सरकार की क्या प्रतिकिया है ?

### SAMBHAR LAKB

### \*321. SHRI SUNDAR SINGH BHANDARI :

### SHRI MAN SINGH VARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Government have mot prepared any scheme for the integrated development of salt-based ancillary industries in the area around the Sambhar Lake;

(b) whether Government of Rajas-than have made a demand for handing over the management of salt works again to them ; and

(c) if so, what is the reaction of the Central Government to the said demand ?]

औद्योगिक विकास तथा आंतरिक व्यापार मंत्रालय में उपमंत्री (श्री एम० आर० कृष्ण): (क) अभी सांभर झील के आसपास के इलाके में नमक पर आधारित किसी सहायक उद्योग के विकास की शायद ही कोई गुंजाइश है।

(ख) जी, नहीं ।

(ग) प्रक्र ही नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) At present there is hardly any scope to develop any salt based ancillary industries in the area around Sambhar Lake.

(b) No, Sir.

1 English translation.

(c) Does not arise.]

#### HIGH POWER COMMITTEE FOR CORPORATE SECTOR

\*322. SHRI SANDA NARA-YANAPPA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government have appointed a high-power committee to advise and to bring the corporate Sector to a successful stage;

(b) if so, the personnel thereof and the functions assigned to the Committee ; and

(c) whether there is any person with foreign technical know-how in the Committee

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY): (a) to (c) A

statement is laid on the Table of the House.

# STATEMENT

(a) Presumably, the reference is to the constitution of the Research Programme Committee. This Committee was constituted on 8th June, 1970 by the composite Ministry of Industrial Development Internal Trade and Company Affairs with Secretary of this Department as its Chairman.

(b) The members of this Committee at present are :

1. Shri R. Prasad, Secretary, Department of Company Affairs and President, Institute of Company Secretaries (Chairman).

2. Shri B. D. Pande, Secretary, Heavy Industry, Department of Industrial Development.

3. Prof. A. Das Gupta, Head of the Department, Department of Business Management & Industrial Administration, Delhi School of Economics.

4. Dr. S. K. Goyal, Reader, Indian Institute of Public Administration.

5. Dr. G. S. Bhalla, Reader, University of Punjab.

6. Dr. D. D. Nurula, Reader, University of Rajasthan.

7. Dr. K. P. N. Nair, Director, Statistics, Reserve Bank of India.